

tion has failed to deliver them at their destinations.

(c) Immediately on detection F.I.Rs were lodged by the Corporation with the local police at Bilaspur and Jabalpur. The Senior Regional Manager, FCI, Bhopal has already issued suspension orders of 10 officials of the Corporation belonging to the Food Corporation of India, District Jabalpur and departmental action in respect of Bilaspur District is in progress. Meanwhile, all outstanding payments to the contractor have been stopped. Besides, no further transportation work is being entrusted to this transport contractor.

Import of Decamethrin

2892. SHRI SURESH KALMADI:

SHRI SHRIDHAR WASU-
DEO DHABE:

SHRI BHAGATRAM MAN-
HAR:

SHRI ARVIND GANESH
KULKARNI:

Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 2028 given in the Rajya Sabha on September 9, 1981 and state:

(a) whether it is a fact that the Registration Committee of Central Insecticides Board, Faridabad, have given provisional registration and allowed the use of Decamethrin in certain cases; and

(b) whether Government are aware that M/s. Hoechst (West Germany) the manufacturer of Decamethrin have exported huge quantities of Decamethrin to India through certain small scale units?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) One of the small scale units having provisional registration for the import of Decamethrin Tech. is

reported to have imported some quantity of the chemical from foreign manufacturer.

Shortage of ration commodities in Arunachal Pradesh

2893. SHRI RATAN TAMA: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the fact that there is shortage of ration commodities like rice and sugar in the Fair Price Shops in Arunachal Pradesh due to artificial scarcity created by Food Corporation of India;

(b) if so, what actions are being taken for regular supply of ration commodities for consumers in Arunachal;

(c) whether it is also a fact that poor quality ration commodities are being supplied for consumers of Arunachal; and

(d) if so, what action is being taken to ensure supply of better quality ration commodities in future?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (d) Considerable quantities of wheat, rice and sugar are being allocated out of Central Pool to Arunachal Pradesh each month, and supplied by F.C.I. to the State. Care is taken to see that the articles supplied are of good quality and conform to standards. No artificial scarcity is being created by F.C.I. In fact, a special attention is given by Central Government to the requirements of North-Eastern region, including Arunachal Pradesh, and to the maintenance of smooth supplies to the region.

Prices charged in Super Bazar

2894. DR. SHANTI G. PATEL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Super Bazar in New Delhi have been

charging extra amount over and above the fixed prices of essential commodities;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to provide essential commodities at reasonable prices?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (c) The Super Bazar deals mainly in non-controlled essential commodities for which there is no statutory price control. The rates of Super Bazar are generally lower than the prevailing market rates. A regular monitoring of market prices is being made through the market intelligence cell of Super Bazar, so as to keep the rates of Super Bazar competitive in the market.

Supply of poor quality wheat at FPS

2895. SHRI J. K. JAIN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government's attention has been drawn to complaints regarding supply of poor quality of wheat to consumers from the fair price shops in Delhi;

(b) if so, whether it has been ascertained that such quality of wheat was supplied to the fair price shops by the Food Corporation of India or it was due to any manipulation by the Fair Price Shop-owners themselves by mixing rotten stuff in the rationed wheat; and

(c) what steps have been taken to ensure proper supply of good quality of wheat to the consumers through fair price shops?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) to (c) Yes, Sir. Certain complaints regarding supply of poor quality of

wheat to consumers from some fair-price shops in Delhi were received in the recent past. All the complaints have been investigated by Delhi Admn. and remedial action taken wherever a fair-price shop owner was found guilty, appropriate steps were taken against him. Coordination was also done between Delhi Admn. and Food Corporation of India regarding quality of foodgrains supplied.

To ensure supply of good quality of wheat to the consumers in future, the following measures, among others, have been taken:

(i) Displaying of samples jointly sealed by F.C.I. and F.P.S. owner at the fair-price shop for comparison by the consumers while taking delivery of the foodgrains.

(ii) Surprise checks by squads of F.C.I. and Delhi Administration.

(iii) Inspection of FCI/CWC godowns, fair-price shops and flour mills independently or jointly with officers of FCI/Delhi Admn., by the Quality Control Cell of the Government.

(iv) Strict instructions to the field officers of Delhi Admn. to ensure issue of stocks keeping in mind the specified standards.

Requirements of food articles for Orissa

2896. SHRI GAYA CHAND BHUYAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what is the quantum of food articles required for Orissa during 1982-83;

(b) what is the quantum so far specified standards.

(c) what other programmes Government have chalked out to meet the demand fully and what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE